

**Company:** Sol Infotech Pvt. Ltd.

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## (2013) 05 CCI CK 0007

## **Competition Commission Of India**

**Case No:** Case No. 19 Of 2013

Quadrant Epp Surlon India Ltd.

**APPELLANT** 

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Ina Bearings India Pvt. Ltd.

RESPONDENT

**Date of Decision:** May 27, 2013

**Acts Referred:** 

• Competition Act, 2002 - Section 2(r), 2(t), 2(s), 3, 3(3), 3(4), 4, 4(2)(a)(i), 4(2)(b)(i), 4(2)(c)(i), 19(5), 19(7), 26(1), 26(2)

Hon'ble Judges: Ashok Chawla Chairperson; Geeta Gouri Member; Anurag Goel Member;

M.L.Tayal Member; S.N. Dhingra Member; S.L. Bunker Member

Bench: Full Bench

Advocate: Manoj Kumar Garg, R.K. Singh

Final Decision: Dismissed

Judgement